### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 2897 TO BE ANSWERED ON 17<sup>TH</sup>MARCH, 2023

# HEALTH IN CONCURRENT LIST

#### 2897. SHRI SURESH PUJARI:

## Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether there is any proposal under consideration to shift health from the State List to the Concurrent List and if so, the details thereof;

(b) whether non-inclusion of Health in the concurrent List has resulted in refusal by many State Governments including Odisha to implement Central Health Schemes like the Ayushman Bharat Yojana, resulting in deprivation of the stakeholders from thereach of the Yojana and if so, the details thereof; and

(c) whether the Union Government has taken up or proposes to take up the matter with the State Government of Odisha to implement Ayushman Bharat Yojana in the State and if so, the details thereof?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (c): Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) launched on 23.09.2018 is the world's largest health protection scheme which provides health coverage of Rs. 5 lakh per beneficiary family per annum to over 60 crore beneficiaries identified on the basis of select deprivation, and occupational criteria, in rural and urban areas respectively, as per SECC database of 2011. The scheme is designed to provide financial risk protection against catastrophic health expenditure and is implemented in insurance or trust or mixed mode as decided by State/UT. There is no proposal as such to shift health from the State List to the Concurrent List.

States/UT of Odisha, West Bengal and Delhi are not implementing the scheme. Government of India is pursuing with these States/UT to join the scheme so that eligible beneficiaries are not deprived of healthcare benefits.

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